ITEM NO.3 COURT NO.1 SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).3361/2026

STATE OF UTTAR PRADESH Appellant(s)

VERSUS

PRADEEP KUMAR & ANR. Respondent(s)

[ONLY IA NO. 290286/2026 IS LISTED UNDER THIS ITEM]
IA No. 290286/2026 - EARLY HEARING APPLICATION

Date : 03-11-2026 This I.A. was called on for hearing today.

CORAM :
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Appellant(s) Mr. Tanmaya Agarwal, AOR
Mrs. Aditi Agawal, Adv.
Mr. Muhammad Nomaan Khan, Adv.
Ms. Astha Goel, Adv.

For Respondent(s) Mr. Chandra Shekhar, Adv.
Mr. Prashant Shekhar, Adv.
Mr. Ashwani Saini, Adv.
Mr. D.P. Singh, Adv.
Mr. Pratham Bagga, Adv.
Mr. S.K. Verma- 675, AOR

Mr. Ravi Raghunath- 3190, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 290286/2026

List the application for early hearing after six months.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
DEPUTY REGISTRAR

Signature Not Verified
Digitally signed by VISHAL ANAND
Date: 2026.11.04 16:36:01 IST
Reason: